### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

.....

## LOK SABHA UNSTARRED QUESTION No. 3956

### TO BE ANSWERED ON FRIDAY, AUGUST 10, 2018/Shravana 19, 1940 (Saka)

#### **MOBILES SOLD WITHOUT BILL**

## †3956. SHRI SHER SINGH GHUBAYA DR. RAVINDRA KUMAR RAY:

Will the Minister of FINANCE be pleased to state:

- (a) whether evidence and papers related to the complaints have not been made available to the inquiry agency despite the fact that the public representative as mentioned in the above reply had sent evidence consisting three pages along with the letter, if so, the details thereof;
- (b) whether the Government proposes to make available the bills of mobiles sold by e-bay company on 7 August, 2016 so as to prove that the company did not provide bills to its customers, if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the said inquiry is likely to be completed?

# MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

(a), (b) and (c) Evidence and papers related to the complaints have not been made available to the investigating agency so far. However, an inquiry is being initiated against M/s e-bay in this matter based on the information made available so far.

\*\*\*\*